



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03<sup>th</sup> April, 2023

### **NOTICE**

Please take notice that the following matter listed on 05.04.2023 in the Court-IV will not be taken up. The next date will be notified later.

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                     |
|---------------|---|--|-------------------------------|--|
| <b>1.</b>     | Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022<br><b>(PH)</b> | Sunil Rajaram Ghag & Anr.<br>Vs.<br>White Water Hospitality Pvt. Ltd & Ors | Suman S<br>Anukur Kashyap     | Gautam Singh-R1<br>Aditya Grover<br>Arjun Gover-R2 |

By order of Hon'ble Chairperson

-Sd/-

Registrar